

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

F.NO.187/19/77-IT(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI DATED THE 13th OCTOBER, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 2008 (F.No.187/2/77-IT(AI): In exercise of the powers conferred by Sub-Section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the schedule appended to the Notification No.679 (F.No.187/2/74-IT-AI) dated 20.7.1977, as amended from time to time.

Existing entries under Columns 1, 2 and 3 against Serial Nos. 4 and 4A in the Schedule shall be substituted by the following entries:-

SCHEDULE

<u>COMMISSIONER</u> <u>OF INCOME TAX</u>	<u>HEADQUARTERS</u>	<u>JURISDICTION</u>
<u>1.</u>	<u>2.</u>	<u>3.</u>
4. Commissioner of Income-tax, Bihar-I.	Patna	1. Estate-Duty-Gen-Income-tax Circle, Patna. 2. I.T. Circle-I, Patna. 3. I.T. Circle-II, Patna. 4. I.T. Circle-III, Patna. 5. Special Circle-I, Patna. 6. Special Circle-II, Patna. 7. I.T. Circle, Biharsharif. 8. I.T. Circle, Arrah. 9. I.T. Circle, Bhagalpur. 10. I.T. Circle, Monghyr. 11. I.T. Circle, Munaffapur. 12. I.T. Circle, Chapra. 13. I.T. Circle, Sarbhanga. 14. I.T. Circle, Saharsa. 15. I.T. Circle, Feroza. 16. I.T. Circle, Bettiah. 17. I.T. Circle, Motihari. 18. I.T. Circle, Begusarai. 19. I.T. Circle, Sasaram. 20. I.T. Circle, Deoghar.

1.	2.	3.
41. Comptroller of Expenditures, Cairo-11.	Notes	1. Radio Dept. in Charge 2. Mr. [Name], [Title] 3. Mr. [Name], [Title] 4. Mr. [Name], [Title] 5. Mr. [Name], [Title] 6. Mr. [Name], [Title] 7. Mr. [Name], [Title] 8. Mr. [Name], [Title] 9. Mr. [Name], [Title] 10. Mr. [Name], [Title] 11. Mr. [Name], [Title] 12. Mr. [Name], [Title] 13. Mr. [Name], [Title] 14. Mr. [Name], [Title]

This Notification shall have effect from 11.12.1977.

(S. (M))
DIRECTOR GENERAL OF POSTS AND TELEGRAPHS

To

The Manager,
Government of Radio Press,
Mag Road, Noyahat Industrial Area,
Dhaka-1000.

Copy to:-

1. All Comptrollers of Expenditures.
2. Director of Inspection (D.I./D.I.P./D.I.C./D.I.S./D.I.T.).
3. Director of Civil Services (Management), 1st Floor, Dhaka-1000.
4. All Officers & Staff of Post Office, Dhaka-1000.
5. Comptroller & Officer General of Radio, Dhaka-1000.
6. Director of Printing, 1st Floor, Dhaka-1000.
7. Joint Secy., Ministry of Law, Dhaka-1000.
8. Deputy Secy., Ministry of Law, Dhaka-1000.

(S. (M))
DIRECTOR GENERAL OF POSTS AND TELEGRAPHS